Assam by the Mid-Day Meal Scheme during the last three years is as follows:

Year	Quantity (in No. of children		
	MTs)	covered	
1995-96	44,116	19,60,708	
1996-97	62,815	20,93,846	
1997-98	70,042	23,34,724	

(c) An amount of Rs. 1092.15 crorc has been provided in the budget estimates of 1998-99 for implementation of the scheme in the country No state-wise allocations of funds is made.

Internal Promotions in Navodaya Vidyalayas

2695. SHRI GOVINDRAM MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is some provision for internal promotion of different categories of teaching and non-teaching staff and officers in Navodaya Vidyalayas and Navodaya Vidyalaya Samiti;
 - (b) if so, the details thereof; and

Doct

(c) the names of teachers who have been promoted to the posts of PGTs and Vice-Principals till date during the last three years?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

- (b) The provisions laid down in the Recruitment Rules of the Samiti for internal promotion of different categories of teaching and non-teaching staff and officers in Navodaya Vidyalayas and Navodaya Vidyalaya Samiti are given in the attached statement, (sec below)
- (c) The Hon'ble High Court of Jammu & Kashmir at Jammu in the Civil Writ Petition No. 293/95, has stayed the operation of the seniority list of PGTs issued by the Samiti till the final disposal of the petition. Hence the promotion to the post of Vice Principal could not be made till date even though the process of selection for promotion to the posts has been completed.

The names of promotee PGTs are being compiled and will be placed on the Table of the Sabha.

Statement

Statement showing the provision laid down in the Recruitment Rules of the Samiti for internal promotion of different categories of teaching and non-teaching staff:

Datio

SI.	Post	Ratio	
No.			
(A)	Head Quarters/Regional Office Cadre		
1.	Joint Director	100% by promotion failing which by transfer on deputation/short-term contract	
2.	Dy. Director (Admn.)	100% by promotion failing which by transfer on deputation/ short-term contract	
3.	Dy. Director (Fin.)	100% by promotion failing which by transfer on deputation/ short-term contract	
4.	Dy. Director (General)100% by promotion failing which by transfer on deputation/ short-term contract	
5.	Asstt. Direct short-term contract	or 100% by promotion failing which by transfer on deputation/ (Admn.)	

167	Written Answers	[RAJYA SABHA]	to Unstarred Questions 168	
SI. No.	Post		Ratio	
6.	Asstt. Director (Fin.)) 100% by promotion failing which by transfer on deputation/ short-term contract		
7.	Asstt. Director (Gen.	1. 67% by promotion and 33% by direct recruitment failing which by transfer on deputatioivshort-term contract		
8.	Section Officers	50% by promotion and 50% by limited Departmental Examination failing which by transfer on deputatioivshort-term contract		
9.	Sr. P.A.	100% by promotion failing which by transfer on deputation/ short-term contract		
10.	Assistants	33.16% by promotion and $66.26%$ by direct recruitment failing which by transfer on deputation term contract		
11.	P.As.	100% by promotion failing which by transfer on deputation/ short-term contract		
12.	UDCs	50% by promotion and 50% by Limited Departmental Examination failing which by transfer on deputation/short-term contract		
13.	LDCs	10% of the posts is reserved for the 90% by direct recruitment	Group-D Employees of the Samiti and	
14.	Sr. Gestetanorl00%	% by promotion Operator		
15.	Gestetanor Operator	100% by promotion		
(B) V	idyalaya Cadre:			
1.	Principal	33.1/3% by promotion and 66.2/3% transfer on deputatioivshort-term co	by direct recruitment failing which by ntract	
2.	Vice-Principal	100% by promotion failing which by transfer on deputation		
3.	PGTs	25% by promotion and 75% by dire on deputation	ct recruitment failing which by transfer	
4.	TGTs	100% by direct recruitment		
5.	Misc. Categories 100% by direct recruitment (PET. MUSIC. ART. SUPW LIBRARIAN)			
6.	Office Supdt.	50% by promotion and 50% by Limited Departmental Examination failing which by transfer on deputation to the contract		
7.	UDCs	50% by promotion and 50% by Limited Departmental Examination failing which by transfer on deputation to the contract		
8.	LDCs	10% of the posts is reserved for the Group-D Employees of the Samiti and 90% by direct recruitment		
9.	Cook	by direct recruitmenVpromotion		

[10 JULY 1998]

No promotional avenues have been provided to the following posts which do not have the feeder posts in the Samiti:

SI. Name of the Post

No

(A) Headquarters/Regional Office Cadre:

- 1. Junior System Analyst
- 2. Audit Assistant
- 3. Legal Assistant
- Statistical Assistant 4.
- Editorial Assistant 5.
- 6. Hindi Translator
- Computer Operator 7.
- 8. Electrician
- Driver
- Vidyalaya Cadre: (B)
- 1. Staff Nurse
- 2. Catering Assistant
- Electrician-cum-Plamber

Declaration of Bishnupur as World Heritage Site

2696. SHRI YADLAPATI VENKAT RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to

- (a) whether Bishnupur in West Bengal has been declared as World Heritage site;
- (b) is so, the reasons for non payment of value of land acquired adjacent to temple to the original owner so far; and
- (c) the steps proposed to propagate its tourist value?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

(b) The Archaeological Survey of India has already deposited the compensation value of the land to be acquired adjacent to Jor Bangla and Lalji temples with the Collector, District Bankura (W.B.) for effecting payment to the land owners.

(c) Bishnupur figures as an important tourist destination in the tourism promotion programmes of Department of Tourism, Government of India and Department of Tourism, Government of West Bengal. In addition to taking care of proper maintenance and upkeep of the monuments at Bishnupur, the Archaeological Survey of India has also published guide books and picture post cards for creation of interest among tourists.

Grievances of IGNCA Employees

2697. SHRI RAJ NATH SINGH: SHRI SURYABHAN PATIL VAHADANE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Starred Question 242 given in the Rajya Sabha on 12th June, 1998 and State:

- (a) whether the genuine grievances of the employees of IGNCA still remain unresolved, viz. regularisation of the strike period;
- (b) if so, the reasons for the inordinate delay despite clear instructions Government to the Member Secretary;
- (c) the progress made in each case in this context since 10th June, 1998;
- (d) the likely time-frame within which their grievances are likely to be redressed; and
 - (e) if not, the reasons therefor?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (e) According to the information furnished by IGNCA, they had set up a Committee of Officers on 12th June, 1998 itself to look into the issues related to the dharana strike and to advise in the manner in which the dharana/strike period could be treated. The Committee had held several meetings and has sought time upto 18th July, 1998 to submit its report.